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WP-4375-2011

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 27th OF MARCH, 2025WRIT PETITION No. 4375 of 2011*KU. PREETI SAHU**Versus**THE STATE OF MADHYA PRADESH AND OTHERS*

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Appearance:

None for the petitioner.
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ORDER

None appeared on behalf of the petitioner to press this petition. None appeared yesterday also to press this petition when the matter was taken up for hearing and the matter was passed over for today.

The petition was taken up on I.A.No.18138/2024 vide order dated 22.10.2024 on the request of the counsel for the petitioner and the matter was fixed for final arguments. However, nobody is appearing to press this petition. Under these circumstances, this Court is left with no other option except to dismiss this petition for want of prosecution.

Accordingly, the petition is dismissed for want of prosecution.

(VISHAL MISHRA)
JUDGE